Annexure-3
Name of the corporate debtor: Mark Infrastructure Private Limited; Date of commencement of CIRP:30.12.2021; List of creditors as on:30.03.2022
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| SI. | Name of | Identification | Details of claim | | Details of claim admitted | | | | | | Amount | Amount of | Amount of | Amount | Remarks, if |
|-----|----------|----------------|------------------|---------|---------------------------|-----------|------------------------------|----------------------|----------------|----------|----------------------|-----------------------|--------------------|----------------|-------------|
| No. | creditor | No. | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | % voting | of continge nt claim | any mutual dues, that | claim not admitted | of claim under | any |
| | | | receipt | claimed | of claim admitted | claim | covered by security interest | covered by guarantee | related party? | share in | | may be | | verificati on | |
| | | | | | | | | | | CoC | | set-off | | | |
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